

की कार्प जो है वह सदन के पटल पर रखी गई है।

THE PRIME MINISTER (SHRI RAJIV GANDHI): I entirely agree with the Member that something needs to be done and I myself have recommended earlier the steps that he has recommended. I was told initially that we may not be able to bring in any amendment because it does not come under our jurisdiction. But I have asked the Law Ministry to look into it further and they have not come back to me yet.

श्री प्रमोद महाजन: सभापति महोदय, मैं प्रधान मंत्री जी को बहुत बहुत धन्यवाद देता हूँ। मैं चाहता हूँ वे इसे जल्द से संविधान में स्थान देने का कोशिश करें। उस के साथ ही इस व्यवस्था से जिला नियोजन का इस में बात है वित्त मंत्री जी भी बैठे हैं मैं पूछना चाहता हूँ कि क्या जिला नियोजन का व्यवस्था की इस सिफारिश को सरकार स्वीकार करेगी?

श्री सुखराम : अभी इस बात को कहना प्रीमैच्योर होगा क्योंकि जैसे मैंने कहा कि जब सब स्टेट गवर्नमेंट्स की सिफारिश आ जाएगी यानी उनके रियेक्शन के आने के बाद ही फैसला लिया जाएगा?

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Irrigation projects violating forest (Conservation) Act, 1980

*147. **SHRI RAMKRISHNA MAZUMDER;**
SHRI CHITTA BASU:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that there are about 490 irrigation projects in Madhya Pradesh, which violate the provisions of the Forest (Conservation) Act, 1980; and

(b) if so, what steps have been proposed to be taken by Government in that regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHANJAN LAL): (a) Violations of the Forest (Conservation) Act, 1980 have come to notice of the Central Government in 12 irrigation projects in Madhya Pradesh.

(b) The Central Government have communicated to all the State and Union Territory Governments that diversion of forest land will not be approved in regard to projects in which the provisions of the Forest (Conservation) Act, 1980 have been violated. Diversion of forest lands in regard to 9 irrigation projects in Madhya Pradesh involving violation of the Forest (Conservation) Act, 1980 has not been approved.

Pollution from major cement factories

*148. **SHRI HARVENDRA SINGH HANSPAL;**
SHRI D. B. CHANDRA GOWDA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that the Central Pollution Control Board had recently held discussions with the authorities of major cement manufacturing units of the country to effectively control air pollution from the cement factories;

(b) if so, the details of the discussions held; and

(c) what steps have been taken to control pollution from the cement factories?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHANJAN LAL): (a) Yes, Sir.

(b) The discussions related to the existing status and possible measures for air pollution control in cement manufacturing units.